

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/561/ (IB)/2017  
NAME OF THE PETITIONER(S) : ETA ENGINEERING PVT LTD  
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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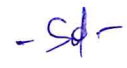
1.	LILLY FRANCIS M/S KINCH & PARTRIDGE	FOR OPERATIONAL CREDITOR	
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2.	S. Kartikeyi Balan. Preetni. S. Arasu	for Respondent-	
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**ORDER**

Counsels for both the parties are present. Counsel for Corporate Debtor submitted one memorandum giving schedule of payment of the outstanding debt; the original copy of which is given to the Counsel for the Petitioner. Counsel for the Petitioner prayed for time to seek instructions from his client with regard to the payment schedule given by the Counsel for the Corporate Debtor. Counsel for the Corporate Debtor also submitted that within two days one D.D. to the tune of Rs.5 lakhs shall be provided to the Petitioner. At request of the Counsel for the Petitioner, time is enlarged. Put up on 10.10.2017 at 10.30 A.M.

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)